		Annexure 2 Annexure 2												
	ommencement of CIRP: 10.07.2024 editors as on: 03.12.2024													
			List of unsecu	red financial credite	ors (Other than fir	nancial creditors be	longing to any class	of creditors)						
		Details o	f claim received	Details of claim admitted					l				(Amount in ₹)	
Sl. No.	Name of creditor	Date of receipt		Amount of claim admitted			Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Aspan Loveji Cooper	23.07.2024	2,85,01,882	2,82,66,429	Credit Facilties	Yes	No	0.47%	-	-	2,35,453	-	Due to excess interest charged, part amount is admitted	
2	Spenta Enclave Private Limited	23.07.2024	14,94,34,461	14,87,35,748	Credit Facilties	Yes	No	2.48%	-	-	6,98,713		Due to excess interest charged, part amount is admitted	
3	Vinoda Prabhu	23.07.2024	7,43,627	-	Credit Facilties	Yes	No	0.00%	-	-		7,43,627	Due to non receipt of required document and information or incomplete documentation, claim is currently categorised as under verification.	
	Total		17,86,79,970	17,70,02,177	I			2.96%	-	-	9,34,166	7,43,627		

Notes

1 a) The above information may change basis further investigation or new information.

b) Incase any claimant has any query on claim, please write us at - cirp.spentasuncity@gmail.com